



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate No. RC7374 of 2023 dated November 16, 2023, issued against Kanchan Agarwal (PAN: AFMPA8305D) in the matter of Illiquid Stock Options

1. Recovery Certificate No. **RC7374 of 2023 dated November 16, 2023** was drawn against **Kanchan Agarwal (PAN: AFMPA8305D) ["Defaulter"]**, for sum of **Rs. 5,16,000/- (Rupees Five Lakh Sixteen Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order/AK/AJ/2023-24/29275 dated September 18, 2023 in the matter of Illiquid Stock Options.
2. In view of the payment of the entire amount due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

Date: September 17, 2026

Place: Kolkata



Ayan

RECOVERY OFFICER

अयन मुखर्जी / Ayan Mukherjee
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
पूर्वी प्रादेशिक कार्यालय / Eastern Regional Office
कोलकाता / Kolkata